

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 30.01.2024**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 465 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Cosmas Research Lab Ltd.	PBA Srinivasan
2.	I.A. No. 476 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Saguna Chaturvedi & Anr. Vs. Spaze Tower Pvt Ltd.	Apoorva Thakral
3.	I.A. No. 477 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kumar Vocational Courses Academy Pvt. Ltd. Vs. Pawan Kumar Agrawal	Amit Gupta
4.	I.A. No. 504 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	CS Vekas Kumar Garg Vs. Praveen Bansal & Ors.	Rakesh Kumar
5.	I.A. No. 548 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Naveen Sangari & Ors. Vs. Anand Divine Developers Pvt. Ltd.	Aditya Parolia
6.	I.A. No. 578 of 2024 in Competition App. (AT) No. ___ of 2024	Neha Gupta Vs. Competition Commission of India & Ors.	Swati Rana
7.	I.A. No. 579 of 2024 in Comp. App. (AT) No. ___ of 2024	Girish Prabhudas Lotia Vs. Rangsharda Hotels Pvt. Ltd. & Ors.	Kartik Malhotra
8.	I.A. No. 580 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Pooja Entertainment & Films Ltd. Vs. Maya Gupta, RP for Kiriraj Entertainment Pvt. Ltd. & Ors.	Shwetal Shepal
9.	I.A. No. 584 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Atul Kumar Kansal Vs. HDFC Bank Ltd.	Swapnil Gupta
10.	I.A. No. 598 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Ramesh Chaturvedi Vs. National Financial Reporting Authority	Soumya Dharwa
11.	I.A. No. 599 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Axis Trustee Services Ltd. Vs. Daiichi Sankyo Company Ltd. & Ors.	Angad Varma

<b>12.</b>	I.A. No. 600 of 2024 in Comp. App. (AT) No. ___ of 2024	CA DN Chaturvedi Vs. National Financial Reporting Authority	Soumya Dharwa
<b>13.</b>	I.A. No. 625 of 2024 in Restoration Application No. ___ of 2024 in I.A. No. 2481 of 2023 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers' Association Winter Hills-77, Gurugram Vs. Umang Realtech Pvt. Ltd. & Ors.	Sakshi Kapoor

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**By order**  
**-sd/-**  
**Assistant Registrar**